

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:657
ANSWERED ON:15.07.2014
UNLICENSED ARMS
Mullappally Shri Ramachandran

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of unlicensed/illegal arms seized in the country during the current year, State-wise; and
- (b) the measures taken by the Government to check proliferation of such arms in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): A total of 998 unlicensed/illegal arms have been seized in the country during the period from 01.01.2014 to 31.05.2014. The State-wise details are given in the Annexure.
- (b): The Government of India has taken the following steps to check proliferation of unlicensed/illegal arms:-
 - (i) The State and UT Governments have been urged to make sustained and continued efforts to unearth unlicensed/illegal arms.
 - (ii) Effective domination of the borders by carrying out round the clock surveillance and patrolling (on foot, by boats and vehicle), laying "naks" (border ambushes) and by deploying observation posts all along the international border.
 - (iii) Erection of fencing along the international border and flood lighting of the border to enhance the observation during night.
 - (iv) Construction of border roads to facilitate border patrolling and speedy interception of infiltrators.
 - (v) Application of modern and hi-tech surveillance equipments to detect crossing at night and during bad weather.
 - (vi) Upgradation of intelligence network and holding coordination meetings among para-military forces at functional and directional levels. Better coordination is also ensured among Central Para-Military Forces, Army and State Police Forces.
 - (vii) Conduct of special operations, along the borders.
 - (viii) Setting up of improvised fence breach alarm system at susceptible locations.
 - (ix) Random checking of persons and vehicles crossing the borders on the basis of specific intelligence.